## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI COURTS, DELHI

## **ORDER**

Consequent upon appointment on Compassionate Ground to the post of Peon/Orderly/Dak-Peon in the pay band of Rs.5200-20200/-, Grade Pay of Rs.2000/- and as per 07<sup>th</sup> CPC Pay Matrix Level-III, the following official has joined her duties in the Office Pool, Administration Branch-III, Central District, Tis Hazari Courts, Delhi, on the date mentioned against her name.

Hence, the following newly appointed **Peon/Orderly/Dak-Peon** is hereby taken on the strength/pay roll of this office w.e.f. the date mentioned against her name:

Sl. No.	Name	- Husband's Name	Category	Date of Joining
1	MEENAKSHI	RAHUL KUMAR	SC	15.01.2024 (F/N)

M13,2.24.

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),

No. 9338-73 /Admn.III /Central/Comps. Apptt./2024

Dated\_ 1 3 FEB 2024

## Copy forwarded for information & necessary action to:-

- The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
- 2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
- 3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
- 5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
- 6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
- 7. Sr. Admn, Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
- 8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
  - 9. Admn. Officer (Judl.), ACR; Cell, Tis Hazari Courts, Delhi.
  - Dealing Assistant, Personal Files/ Transfer & Postings/Leave/Seniority & Promotion, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
  - H. Website Committee, THC, Delhi.
  - 12. Branch In-Charge, LAYERS, THC, Delhi.
  - Official Concerned.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI